

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2018 (Tuesday)

Court – II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 61 of 2018	V. Stalin Vs. Chandra Royal Inn Pvt. Ltd.	R. Rajesh K. S. Mahadevan	K. Moorthi Rajendra Beniwal
2.	Comp. App. (AT) No. 136 of 2018	Morepen Laboratories Ltd. Vs. Regional Director (Northern Region) and Anr.	Sumesh Dhawan	Anil Panwar, Anoosha Panwar -R& R2
3.	Comp. App. (AT) No. 224 of 2018	T.O. Abraham Vs. Cavunal Rubber Estates (P) Ltd. & Ors.	Jogy Scaria	Usman Khan
4.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna & Ors.	Nidhi Mohan Parashar	P.K. Mittal

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A. I. S. Cheema
24/9/2018

By Order

Joint Registrar

24.9.18